

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No302

CA(CAA)/48(AHM)2022

Order under Section 230-232 of
Co.Act,2013

IN THE MATTER OF:

Gujarat Sidhee Cement Limited
Saurashtra Cement Limited

.....Applicant

Order delivered on ..06/10/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Advocate, Ms. Dharmishtha Raval.
For the Respondent :

ORDER

The matter is listed for pronouncement of order under Rule 151 of NCLT Rules, 2016 as the Member(J), Dr. Deepti Mukesh is not holding court today. However, the same is deferred to 11.10.2022.

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AJAI DAS MEHROTRA
MEMBER (TECHNICAL)